

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4889  
ANSWERED ON:26.08.2010  
DISASTERS AND ACCIDENTS IN CHEMICAL INDUSTRIES  
Gandhi Shri Dilip Kumar Mansukhlal;Singh Shri Rakesh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether there is any legislation to deal with the disasters and accidents in the chemical industries in the country;
- (b) if so, the details thereof;
- (c) whether leakage of poisonous gas has taken place in many public and private industries
- (d) if so, the details of industries from where leakage took place during the last three years;
- (e) whether any action has been taken against the officials found guilty in these cases; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS ( SHRI SRIKANT KUMAR JENA)

(a) & (b): India has put in place a robust regulatory framework to deal with the disasters and accidents in the chemical industries. The regulatory framework for ensuring chemical (Industrial) safety is covered under various Acts and Rules given below:-

- (1) The Disaster Management Act, 2005
- (2) The Environment (Protection) Act, 1986, as amended, in 2006, The Manufacture, Storage and Import of Hazardous Chemical Rules, 1989 as amended in 2000 and the Chemical Accidents (Emergency Planning, Preparedness and Response) Rules, 1996
- (3) The Factories Act, 1948 (Amended) 1987
- (4) The Motor vehicles Act, 1988 & the Central Motor Vehicles Rules, 1989
- (5) The Petroleum Act, 1934 & the Petroleum Rules, 2002
- (6) The Explosive Act, 1884 & the Explosives Rules 1983
- (7) The Gas Cylinder Rules, 2004
- (8) The Static and Mobile Pressure Vessels (Unfired) Rules, 1981

(c) & (d) :- The details of Gas Leak Accidents which occurred during 2007-10 is as under:-

Sl.No. Date Name of the Unit

- 1. 28.08.2007 M/s. I.G. Petrochemicals Ltd. MIDC, Taloja, Distt. Raigad, Maharashtra
- 2. 27.05.2008 M/s. Tata Motors Limited, Telco Colony, Jamshedpur, Jharkhand
- 3. 1.10.2008 M/s. Meditech Chemical Pvt. Ltd. Site-4 Sahibabad, Ghaziabad, Uttar Pradesh
- 4. 20.03.2010 M/s. National Fertilizers Ltd. Naya Nangal, Punjab
- 5. 14.07.2010 Hazi Bunder Storage Yard, Mumbai Port Trust, Maharashtra
- 6. 31.07.2010 M/s. A.S. Chemopharma Pvt. Ltd. Distt. Thane, Maharashtra

(e) & (f) :- As per the State Factory Rules, the concerned State Govt. has initiated action against the owners of the units.